

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM EBNCH**

O.A.No. 206 OF 2006

Friday, this the 3rd day of August, 2007.

CORAM :

**HON'BLE Mrs. SATHI NAIR, VICE CHAIRMAN
HON'BLE Mr. GEORGE PARACKEN, JUDICIAL MEMBER**

B. Satheesh Kumar
Kadakathu Puthen Veedu,
Puthenthura PO, Neendakara,
Kollam District : **Applicant**
(By Advocate Mr.K.Abdul Jawad)

Versus

1. Union of India represented by Secretary
to Government
Ministry of Atomic Energy,
New Delhi
2. Atomic Energy Commission
Represented by Chairman, Atomic Energy,
Mumbai, Maharashtra
3. Officer on Special Duty (R&D)
Department of Atomic Energy
Government of India
Anvisakti Bhavan, Chatrapati Shivaji Maharaj Marg,
Mumbai - 400 001
4. Indira Gandhi Centre for Atomic Research
represented by Director Kalpakkam,
Kancheepuram District
Tamil Nadu
5. Assistant Administrative Officer(R)
Indira Gandhi Centre for Atomic Research
Kalpakkam, Kancheepuram District
Tamil Nadu – 603 102 : **Respondents**

(By Advocate Mr. TPM Ibrahim Khan, SCGSC)

The application having been heard on 03.08.2007, the
Tribunal on the same day delivered the following :

ORDER

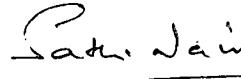
HON'BLE Mrs. SATHI NAIR, VICE CHAIRMAN

None for the applicant. Counsel for respondents submits that even if the applicant is considered for appointment, he being third in the waiting list, he cannot be appointed. We have gone through the pleadings.

2. There is no merit in the prayer of the applicant. O.A is dismissed.

Dated, the 3rd August, 2007.


GEORGE PARACKEN
JUDICIAL MEMBER


SATHI NAIR
VICE CHAIRMAN

VS